

LOK SABHA

BULLETIN - PART II

(General Information relating to Parliamentary and other matters)

Nos. 3913 - 3938

Monday, December 15, 2025/Agrahayana 24, 1947(Saka)

No. 3913

Legislative Branch - I

President's recommendation under Article 117 of the Constitution of India

[Copy of letter No. 5-2/2020-U1A(Pt.1) dated 15.12.2025 from Shri Dharmendra Pradhan, Minister of Education to the Secretary-General, Lok Sabha]

The President, having been informed of the subject matter of the proposed "Viksit Bharat Shiksha Adhishthan Bill, 2025", recommends the introduction of the Bill in Lok Sabha under Article 117(1) of the Constitution.

No. 3914

Committee on MPLADS

Setting up of helpdesk to facilitate Hon'ble MPs regarding MPLADS guidelines and fund-flow system through web-application/ e-SAKSHI portal (near SBI, PHA) during the winter Session (18th LS)

Hon'ble Members are informed that MPLADS Branch has set up a Helpdesk (near SBI, PHA) with the help of Ministry of Statistics and Programme Implementation (MOSPI) to facilitate Hon'ble Members regarding MPLADS guidelines, fund-flow system through web-application/ e-Sakshi Portal and for instant resolution of queries of Hon'ble Members, if any, regarding the Scheme. The Helpdesk will remain operational from 10 am to 6 pm on all working days during the Winter Session (i.e. from 01st December to 19th December, 2025). Hon'ble Members may kindly visit the Helpdesk and sort out their query, if any, with regard to MPLAD Scheme through web-application.

Kind cooperation of Hon'ble Members is solicited.

No. 3915

Parliament Security Service

Entry Regulations into the Central Hall, Samvidhan Sadan

Entry in Central Hall, Samvidhan Sadan is regulated according to Rules and Directions issued by the Hon'ble Speaker from time to time. No person without a valid pass is allowed to gain entry even when accompanied by the Hon'ble Members of Parliament. This is in the interest of security in Parliament Estate.

Entry of Governors, Chief Ministers, Ministers of State Governments and Ex-MPs to the Central Hall, Samvidhan Sadan will remain open as in the past.

Kind co-operation of Hon'ble Members is solicited.

No. 3916

Parliament Security Service

Restrictions on Admission into Lobby of the Lok Sabha during the Session

The admission to Lobby is restricted to Hon'ble Members and the following categories of persons connected with official business or otherwise: -

- i. Persons holding passes valid for "LOBBY"; and
- ii. C.P.W.D. staff working in the Sansad Bhavan whose presence is functionally required in connection with the discharge of their official duties.

Kind co-operation of Hon'ble Members is solicited.

No. 3917

Parliament Security Service

Carrying or Display of Fire Arms in Parliament Estate

The carrying or display of arms and ammunition in any part of the Parliament Estate is strictly prohibited. Only security personnel specifically deployed in the Parliament Estate with authorization from Parliament Security are permitted to carry arms and ammunition.

Kind co-operation of Hon'ble Members is solicited.

No. 3918

Parliament Security Service

Distribution of Literature, Pamphlets, Press Notes, Leaflets within the Precincts of the Parliament Estate

As per established convention, no literature, questionnaire, pamphlets, Press Notes, leaflets or any matter printed or otherwise should be distributed without the prior permission of Hon'ble Speaker within the precincts of the House. Placards are prohibited inside the Parliament Estate.

Kind co-operation of Hon'ble Members is solicited.

No. 3919

Parliament Security Service

Stoppage of Entry of Armed Escorts / P.S.O. coming to Parliament Estate

Consequent to the decision taken by the General Purposes Committee of the Rajya Sabha and Meeting of Hon'ble Speaker with Leaders of Parties and Groups in Lok Sabha, "Armed Escorts/ P.S.O. (Personal Security Officer) of Hon'ble Ministers/Hon'ble Members of Parliament would not be permitted inside the Parliament Estate." They may peel off from the vehicle at the respective Iron Gates itself.

Kind co-operation of the Hon'ble Members is solicited.

No. 3920

Parliament Security Service

Speed Regulation of Vehicles entering Parliament Estate

With the installation of modern security gadgets in Parliament Estate, it is essential to observe certain speed regulations for vehicular movements within the Estate. The speed of vehicles may be kept restricted to 10 Km per hour till the vehicles cross the last barrier at the Iron Gates. Necessary warning signages have been prominently displayed at suitable locations.

Hon'ble Members of Parliament are requested to kindly give suitable instructions to their drivers for observance of speed regulations while driving inside the Estate.

Kind co-operation of Hon'ble Members is solicited.

No. 3921

Parliament Security Service

Advisory for Pedestrians regarding movement through Iron Gate No.1

Security Gadgets have been installed at Iron Gate No. 1 to regulate vehicular movements and to strengthen the security arrangements in the Parliament Estate. Pedestrians are, therefore, requested not to cross these Gadgets on foot.

Hon'ble Members of Parliament are requested to use Ferry Services at this gate for their movement from the Iron Gate to Building Gates of Parliament Estate & back and avoid movement on foot through this gate.

Kind co-operation of Hon'ble Members is solicited.

No. 3922

Parliament Security Service

Physical Check of Cars / Vehicles and Briefcases

For security reasons, Hon'ble Members are advised to check their cars and briefcases before coming to the Parliament Estate. In case of self-driven cars, Hon'ble Members are requested to check the dickey, seats, engine etc. before proceeding to the Parliament Estate.

Hon'ble Members who desire to use bicycle as transport may gain access through Iron Gates and are requested to park bicycle at earmarked place in Self-driven Vehicle Parking at Red Cross Road/ Raisina Road and lock the bicycle properly. The bicycles used by Hon'ble Members will be treated as self-driven vehicles.

Kind co-operation of Hon'ble Members is solicited.

No. 3923

Parliament Security Service

Switching Off the Mobile Phones and Alarm Bell inside Lok Sabha Chamber

In order to ensure smooth and unhindered proceedings of Lok Sabha and as a mark of respect to the Chair, Hon'ble Members are requested to switch off their mobiles and deactivate alarm bells before entering into the Lok Sabha Chamber.

Kind co-operation of Hon'ble Members is solicited.

Regulation of Vehicular Entry/Alighting/Parking Arrangement in Parliament Estate

All types of vehicles viz. Private cars of Members, hired and commercial Taxis / vehicles, Auto-rickshaws, Two-wheelers and other types of vehicles etc. without valid Parking Labels issued by Lok Sabha Secretariat will not be allowed entry inside the Parliament Estate.

Members are informed that reception lounges have been established between Gates TKR-I & TKR-II and at IG-7 along with provision for ferry service to facilitate transportation to Parliament House, Samvidhan Sadan etc. Members using chauffeur driven cars are requested to alight at the newly constructed lounges at the locations referred to above and use battery operated cars for their movements to Parliament House / Samvidhan Sadan and back. This eco-friendly initiative will also contribute towards reducing congestion near Makar Dwar and its vicinity. Details about traffic movement plan and parking is given below:-

- i. **Self-driven Vehicles Parking for MPs:** Outside South Utility at Raisina Road and North Utility of Sansad Bhavan at Red Cross Road respectively. Members can enter Parliament Estate through Reception Office from these parkings. **In addition, New parking space has been created between Talkatora Road and Parliament House Annexe for self driven vehicles of MP's.**
- ii. **Chauffeur-driven Vehicles Parking for MPs:** Behind Rail Bhawan near Vijay Chowk outside and behind Parliament House Annexe at Gurudwara Rakabganj Road outside.
- iii. **Iron Gate-I and Talkatora Road I & II:** Entry/ Exit of authorized labeled vehicles of Hon'ble Members as per practice in vogue.
- iv. **Facility of Transit Lounge at Iron Gate No.7 (Vijay Chowk Side):** Alighting point of members outside the gate. Members can avail the facility of ferry car/ e-vehicle/ golf cart upto Makar Dwar of Sansad Bhavan or other buildings in PH Complex. For departure also, these vehicles will be available in front of Makar Dwar or Building Gate No.1 upto Transit Lounge.
- v. **Facility of Transit Lounge at Talkatora Road:** Alighting point of members. Members can avail the facility of ferry car/e-vehicle/ golf cart upto Sansad Bhavan, Samvidhan Sadan and Parliament Library Building. For departure these vehicles will be available in front of Makar Dwar or Building Gate No.1 at Parliament House Complex upto Transit Lounge.

Kind co-operation of Hon'ble Members is solicited.

Issue of PA/PS Passes

Entry Pass for only one PA/PS for entry into Parliament Estate, valid for Session/ Inter Session period, is issued on an application made by the Member on a prescribed format available in Centralised Pass Issue Cell, North Utility Block at Red Cross Road. On every fresh appointment of the PA/ PS, Hon'ble MP's signature is mandatory in the register kept in CPIC.

The following supporting documents i.e. duly filled in prescribed form along with Character Verification Form, Undertaking by Hon'ble MP, two self-attested copies of Aadhaar {in case the applicant bears two addresses (Permanent & Correspondence), supporting documents for both the addresses, old PA Pass (in case of renewal/ change of PA) and one Passport size photograph are required. Entry Pass will be issued to PA/PSs only after verification of documents.

Hon'ble Members are requested to direct their drivers and PA/PSs to comply with security and traffic regulations. The drivers may also be directed to strictly adhere to designated circulation routes and park their vehicles at the specified parking areas.

Kind co-operation of Hon'ble Members is solicited.

Issue of Visitors' Gallery Passes During Session Period

Hon'ble Members are informed that a total of five (5) visitors' passes per Member per day will be issued, and only 02 visitors in a single time slot will be accommodated due to limited seating arrangements in the public gallery during the proceedings of the Lok Sabha.

1. Members are requested to provide correct addresses, contact numbers, and copies of the Aadhaar card of the guests/visitors with the application form for issuing of public gallery passes.
2. Members of Parliament are requested to send the request for sponsored visitors/ guests at least three (3) working days before their scheduled visit for verification. The portal for online application will be opened on **26 November, 2025**.
3. Passes are issued on first cum first served basis as the seating capacity in the visitor gallery is limited.
4. Group Passes and Same Day Passes for the Visitors' Galleries are discontinued due to security reasons.

5. Gallery Passes will be issued subject to the completion of verification of character and antecedents through local police/ state police. Passes will not be issued in the absence of verification or in case of an adverse remark. All visitors will be subjected to thorough security checks as per norms.
6. Members may avail of the online mode of application for issue of Gallery Passes by accessing <https://darshan.sansad.in> and login through Members login credentials, followed by the steps mentioned therein. In case of any difficulty in accessing the portal, Members may kindly contact **(i) Shri Nikhil Tiwary: 7296095260, (ii) Shri Kamal Saini: 7982437410 and (iii) Shri Vikas Mohan: 9868118908.**
7. Members may also avail the offline mode of application by downloading the Public Gallery (Visitors Card) application form from <https://sansad.in/ls/download>. Gallery pass forms are also available at CPIC, North Utility Block at Red Cross Road, and South Utility Block at Raisina Road.
8. **The visitors are allowed entry from South Utility Reception only.**

STEPS INVOLVED IN ONLINE APPLICATION AND ACCESS OF VISITOR'S PROTOCOL IN THE VISITORS' MANAGEMENT SYSTEM

- 1. QR Code Approval:** Upon approval of the Lok Sabha/Rajya Sabha Visitors' Gallery visit, the visitor will receive an SMS with a code on their registered mobile as available in the Smart Visitor Management System (SVMS) entered during registration on the Darshan Web Portal.
- 2. Visit Day Protocol:** On the day of the scheduled visit, the visitor is required to enter the code received in the SMS to acquire a hard copy of the QR code slip with the counter token number from the Kisok installed at South Utility (SU) and North Utility (NU) Receptions. After getting the QR Slip visitor is required to report at the respective Lok Sabha / Rajya Sabha reception counters along with the original Aadhar card for spot verification.
- 3. Verification and Smart Visitors' Gallery Card Issuance:** After verification of credentials by the Reception Officer, the Issuing Authority at the Reception Counter will take a photograph of the visitor and issue a Smart Visitors' Gallery Card to the visitor.
- 4. Access to Visitors' Gallery with Smart Card:** To access the Lok Sabha/Rajya Sabha Visitors' Gallery, the visitor will be required to tap the Smart Visitors' Gallery Card at each Flap Barrier along the designated route.
- 5. Smart Visitors' Gallery Card Deposit during Exit:** Upon completion of the visit, the visitor will proceed to the exit gate at the South Utility Block and tap the Smart Visitors' Gallery Card at the exit point Flap Barrier to gain exit. The Smart Visitors' Gallery Card must be compulsorily handed over to the Security Officer deployed at the Exit Gate.
- 6. Non-deposition of Smart Visitors' Gallery Card:** Failure to hand over the Smart Visitors' Gallery Card upon completion of the visit may lead to permanent debarment of that particular visitor and other visitors of the recommending MP from entering the Parliament House precincts.

Kind co-operation of the Hon'ble Members is solicited.

Functioning of Reception Office and Centralised Pass Issue Cell in Sansad Bhavan

Hon'ble Members are informed that the Reception office and Centralised Pass Issue Cell (CPIC) Counters will remain functional at North Utility Block at Red Cross Road and South Utility Block of the Sansad Bhavan at Raisina Road (Opposite Rail Bhavan). The Reception Office and CPIC can be approached through roundabout at Rail Bhavan Red Cross Road & Raisina Road. This is in addition to the already existing arrangements in Parliament House Complex.

Kind co-operation of Hon'ble Members is solicited.

Guidelines for Operation of Security Gadgets in Parliament Estate

1. Modern Security Gadgets have been installed in the Parliament House Complex to restrict unauthorized entry.
2. A distance of at least five feet between two vehicles may be maintained while crossing the Boom Barrier as the system allows clearance of only one vehicle at a time. In case any vehicle accidentally hits the Boom Barrier, the driver must STOP the vehicle immediately.
3. Kindly adhere to the speed limits displayed at appropriate locations while entering through security gadgets. Members are requested to brief their drivers accordingly.
4. Occupants of vehicles are to be identified at the second Boom Barrier. Members are accordingly requested to stop for checking at Boom Barrier-II.
5. It may be ensured that the speed of the vehicle does not exceed 10 kmph till the vehicle crosses the last gadget at the Iron Gates. The gadgets are designed in such a manner that they may get activated immediately in an emergency. In case the speed of vehicles exceeds the speed limit of 10 kmph, it may be difficult for the person driving the vehicle to bring the vehicle to a safe halt. **Impact against the Tyre Killers and Road Blockers can cause serious damage to the vehicle and injuries to the occupants.**
6. Security Power Fence (SPF) has been installed in the entire perimeter of PH Complex. The power fence will give a deterrent shock (as per internationally permissible standards) to any person coming in contact with the fence. Kindly avoid coming close to the power fence.
7. In case Bollards are being lowered for giving passage to bigger vehicles, the vehicles, which are following such big vehicles, should wait till the Bollards are fully raised and clearance given by the security official at the spot.

8. Pedestrians are requested not to walk over the security gadgets which are installed on road. It may cause grievous hurt in case of sudden activation.
9. Walking on foot behind a vehicle crossing a Boom Barrier is dangerous. The Boom will suddenly hit the person, once the vehicle cross the Boom Barrier. Use only pedestrian path near Boom Barrier.
10. Hon'ble Members are requested to keep Alarm / Reminder Tones of their mobile phones in OFF mode to maintain the decorum in the House and as a consideration to fellow members.

Kind co-operation of Hon'ble Members is solicited.

No. 3929

Parliament Security Service

Entry Regulations in the Sansad Bhavan

The entry regulations in the Sansad Bhavan will be as under:

MAKAR DWAR (Opposite Building Gate No.1Samvidhan Sadan)	: Hon'ble Members of Parliament
GAJ DWAR (Towards Iron Gate No.2)	: Ceremonial Gate/ VVIP Gate
HANS DWAR (Near North Utility Block adjacent to Red Cross Road)	: Hon'ble Speaker/ Ministers/ MPs
GARUD DWAR (Towards round about Rail Bhawan)	: Officials, Media, Visitors coming to Lok Sabha Galleries and Material Gate
SHARDUL DWAR (Near South Utility Block adjacent to Raisina Road)	: Hon'ble Ministers/ MPs/ Officials/ Media and Visitors coming to Rajya Sabha Galleries
ASHVA DWAR (Towards Iron Gate No. 1)	: Hon'ble Chairman/ Deputy Chairman, Rajya Sabha

Entry in the Sansad Bhavan is regulated according to Rules and Directions issued by the Hon'ble Speaker from time to time. No person without a valid pass is allowed to gain entry even accompanied by Hon'ble Members of Parliament. This is an essential requirement in the interest of the security of Hon'ble Members of Parliament and Parliament Estate.

Kind co-operation of Hon'ble Members is solicited.

No. 3930

Parliament Security Service

Show Round of Visitors to Parliament during Inter-Session Period

The Show Rounds of Parliament to the visitors will be arranged as usual on all working days during Inter-Session period between 1030 hrs. and 1730 hrs. except during weekend, Gazetted Holidays and 05 working days prior to the commencement of the Session due to administrative and security concerns. During inter-session period Group Show round are restricted to maximum 50 persons in one requisition and request for the same should reach 3 working days prior to the visit for verification of antecedents. Show round will not be conducted if the verification is not received or received with adverse remarks. Show rounds are restricted 05 days before the commencement of the Session till the adjournment sine die of the Session.

Kind co-operation of Members is solicited.

No. 3931

Parliament Security Service

Issuance of Integrated RFID Parking Label through Integrated Vehicle Management System (IVMS)

Members are informed that an Integrated RFID Parking Label through the Integrated Vehicle Management System is being introduced for all authorized vehicles requiring access in the Parliament House Complex.

2. The Integrated RFID Parking Label shall be provided at "Smart Card & Vehicle RFID Registration Room" at Main Entry Gate No. 4, Opposite B- Block, Extension to Parliament House Annex (EPHA) from 1100 hrs to 1700 hrs on all working days.

3. Members may send their vehicles along with the following documents to the "Smart Card & Vehicle RFID Registration Room" as per their convenience.

- Registration Certificate of the Vehicle
- Undertaking signed by the Member of Parliament in the prescribed application form, as per Annexure-'A' (can be downloaded from https://darshan.sansad.in/assets/pdf/08_Vehicle_MP_LRS_With_Annexure_A.pdf).
- Letter from Hon'ble MP in their letter head.
- Aadhaar Card of owner if vehicle is in the name of another individual except spouse of the member
- Copy of PAN if the vehicle owns by any company
- Old or previous parking label (if issued earlier)

4. During registration, a live photograph of the vehicle shall be uploaded in the IVMS system, and an Integrated RFID Parking Label shall be pasted on the windscreen (front) of the registered vehicle by the staff. The parking label issued earlier will be removed and will no longer be valid after the issuance of the new RFID Parking label.

5. For any queries or assistance with the application/registration process, please contact the Deputy Director (Technical) on Telephone numbers No 011-2303 4318/ 2303 5679 or visit the "Smart Card & Vehicle RFID Registration Room", MEG-4, B-Block EPHA.

The kind co-operation of Members is solicited.

No. 3932

Parliament Security Service

No Blockade in front of Building Gates of Parliament House by Members through Demonstration/Dharna

Members are requested not to hold protests or demonstrations in front of Gates of Parliament House as such actions cause serious hindrance to the movement of Members to the Parliament Chambers during sittings of the Houses. Here attention of Members is drawn to Direction 124A(2) of the Directions by the Speaker, Lok Sabha.

Keeping building gates free from any blockage is also essential for ensuring safety and security of Members in the Parliament House.

Kind co-operation of Hon'ble Members is solicited.

No. 3933

Parliament Security Service

Request for timely Police Verification of PA/ PS and Drivers of Hon'ble Members of Parliament

Members are informed that conducting Police Verification of Character & Antecedents of PA/PSs & driver of Members is a mandatory pre-requisite for issuing new/renewal of pass for entry into Parliament Estate. These Police Verifications are conducted through the concerned District Police Authorities of the Aadhar Card address of the PA/PS/driver, which is a time taking process. It is also informed that the pass(es) is/are not issued on adverse report.

Members are, therefore, requested to submit the request(s) for Police Verification of their PA/PS/driver at least 2 months in advance before issuance of new pass or renewal of the pass as the case may be so that the passes may be issued / renewed timely without any delay.

Kind cooperation of Hon'ble Members is solicited.

No. 3934

Parliament Security Service

Issue of Visitors' Gallery Passes during Session Period

Members are kindly reminded that a web portal <https://darshan.sansad.in> for submission of application for Visitors' Gallery Passes has been developed by the Lok Sabha Secretariat. Members are therefore requested to apply for Visitors' Gallery Passes in online mode through **Darshan** Portal only, which enables faster processing of applications and offers a seamless experience to the visitors. A step-by-step Manual is available on the portal.

Members are also informed that a training program was organized for PAs/PSs from 17 - 21 November, 2025 to familiarize them with the processes involved in submission of applications in online mode, but it has been observed that a large number of paper applications are still being received leading to delays and inconveniences to Members and visitors. One of the many advantages of online mode of application is that the visitors approved through the online system receive an SMS, which facilitates their access through various security barriers put up by Delhi Police around the Parliament Estate. Members are therefore requested to apply through online mode for issue of Visitors' Gallery Pass.

For familiarization and handholding, a team of officials is available in the South Utility Reception Office from 0900 hrs to 1800 hrs on all working days, to render necessary guidance in processing the online application(s) for Visitors' Gallery Passes through **Darshan** Portal. Members may also like to direct their PAs/PSs to acquaint themselves with the processes involved in **Darshan** Portal and assist Members in submission of applications for Visitors' Gallery Passes in online mode. For any clarifications or assistance, Members may kindly contact (i) Shri Nikhil Tiwary : 7296095260 (ii) Shri Vikas Mohan : 9868118908 or (iii) Shri Kamal Saini : 7982437410.

Kind co-operation of Members is solicited.

No. 3935

Parliament Security Service

**Temporary Closure of Reception Office and Pedestrian Entry/Exit at Talkatora Road - I
(TKR-I)**

Members are informed that the Reception Office and Pedestrian gate at Talkatora Road - I (adjacent to Round About - Pandit Pant Marg) shall remain closed from 1900 hrs. on 11.12.2025 onwards for urgent civil work. However, the vehicular movement through TKR-1 will continue as usual during this period. During the period of closure, the Reception Office at Talkatora Road - II Gate (adjacent to Round About - Sansad Marg) may be used for pedestrian access and for obtaining Casual Entry Passes.

Kind cooperation of Hon'ble Members is solicited.

No. 3936

Parliament Security Service

Show round of visitors to Parliament

Hon'ble Members are informed that the 28th Conference of Speakers and Presiding Officers of the Commonwealth countries will be held in the Parliament of India from 14-16 January 2026 and as such show round of visitors to Parliament will remain discontinued from 12th January, 2026 to 18th January, 2026.

Kind co-operation of Hon'ble Members is solicited.

No. 3937

Parliament Security Service

Access Control of Vehicles

Modern Security Gadgets are installed in the vicinity of Iron Gates within the Parliament House Estate. These security gadgets, equipped with safety features, are designed to allow access to LMV-NT vehicles viz. Motor Cars, Jeeps, SUVs only. As an additional security feature, Integrated Radio Frequency Parking Labels/ Radio Frequency Tags have been issued to all authorized vehicles and accordingly, access control of vehicles is regulated through Integrated Radio Frequency Parking Labels / Radio Frequency Readers installed at the locations. To ensure safety and security of Members of Parliament, vehicles other than those in LMV-NT category viz. Motor Cars, Jeeps, SUVs (carrying authorized Integrated Radio Frequency Parking Labels /Radio Frequency Tag), will not be permitted to enter through Iron Gates of Parliament Estate.

Kind co-operation of Members is solicited.

No. 3938

Parliament Security Service

Security Arrangements in Parliament Estate

Members are requested to co-operate with the Security Staff on security duty in Parliament Estate and show their Identity Cards on request.

To strengthen the security arrangements in Parliament Estate, Door-frame Metal Detectors have been installed at various gates. Visitors accompanying Members of Parliament and former Members of Parliament are requested to pass through the Door-frame Metal Detector and may undergo physical search. The baggage, etc., being carried by them may also be scanned/ searched by the Security Staff.

Kind co-operation of Members is solicited.

UTPAL KUMAR SINGH,
Secretary General